## Central Administrative Tribunal Principal Bench, New Delhi.

CP-58/2016 in OA-49/2014

New Delhi this the 11th day of July, 2016.

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

> Sh. Balkishan Barnabas (age about 60 years), S/o Sh. G.R. Thomas, R/O- Vill & PO Khera Khurd, Delhi-42. ... Petitioner (By Advocate: None)

> > Versus

- Sh. G. Mohan Kumar, The Secretary Ministry of Defence, South Block, New Delhi.
- Sh. A.K. Panda, The Director General of E.M.E. (CIV), Integrated HQS of MoD (ARMY), DHQ.P.O. New Delhi-110011.
- Brigadier, Ajay Malik,
  The OIC Record,
  Electronics and Yantriki,
  Engineering Abhilekh Karyalay, Secunderabad.
- Brigadier, Rajesh Puri,
   The Commandant,
   505, Army Base Workshop,
   Delhi Cantt-10.

  (By Advocate: Sh. Piyush Gaur)

Respondents

## ORDER (ORAL)

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## Hon'ble Sh. Shekhar Agarwal, Member (A)

Today when this case was taken up for hearing, learned counsel for the respondents has produced a copy of the order dated 02.07.2016 and submitted that the order of this Tribunal has been fully complied with. We have perused the aforesaid order and are satisfied that there has been substantial compliance of our order.

2. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

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